

NOTIFICATIONS ISSUED UNDER THE AGRICULTURAL PRODUCE (DEVELOPMENT AND WAREHOUSING) CORPORATIONS ACT

The Minister of Co-operation (Dr. P. S. Deshmukh): I beg to lay on the Table, under sub-section (3) of Section 52 of the Agricultural Produce (Development and Warehousing) Corporations Act, 1956, a copy of each of the following Notifications:—

- (1) G.S.R. No. 938 dated the 11th October, 1958 making certain further amendments to the Agricultural Produce, (Development and Warehousing) Corporations Rules, 1956.
- (2) G.S.R. No. 1031 dated the 1st November, 1958 making certain further amendments to the Agricultural Produce (Development and Warehousing) Corporations Rules, 1956.
- (3) G.S.R. No. 1032 dated the 1st November, 1958.
- (4) G.S.R. No. 1033 dated the 1st November, 1958.
- (5) G.S.R. No. 1034 dated the 1st November, 1958.
[Placed in Library See No LT-1029/58]

PARLIAMENTARY COMMITTEES—A SUMMARY OF WORK

Secretary: I beg to lay on the Table a copy of the "Parliamentary Committees—A Summary of Work", pertaining to the Fifth Session of the Second Lok Sabha.

ESTIMATES COMMITTEE

THIRTIETH REPORT

Shri B. G. Mehta (Gohilwad): I beg to present the Thirtieth Report of the Estimates Committee on the action taken by Government on the recommendations contained in the

Committee (First Lok Sabha) on the Ministry of Railways—Passenger Amenities.

12.02 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 24th November will consist of:—

- (1) Further consideration and passing of the Parliament (Prevention of Disqualifications) Bill, 1958, as reported by the Joint Committee.

- (2) Consideration and passing of—

(a) The Assam Rifles (Amendment) Bill, 1958.

(b) The Himachal Pradesh Legislative Assembly (Constitution and Proceedings) Validation Bill, 1958 (expected to be introduced on or about 24th November);

(c) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1958

- (3) Discussion on the following matters will also come up on the dates mentioned.

(1) The Annual Report of the Hindustan Steel Private, Ltd., 1956-57, on a motion to be moved by Shri Nath Pai and others at 2.30 P.M. on 25th November.

(ii) The statement made by the Finance Minister in Lok Sabha on the 25th August, 1958, regarding the Investment Policy of the Life Insurance Corporation of India, on a motion to be moved by the Finance Minister on 27th November.